

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 463/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017

NAME OF THE PARTIES: M/s. Ruby Engineering Company Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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15)	PRATIK.B. RAHADE	ADVOCATE FOR TRANSFEROR COMPANY	
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ORDER

CSA 462/230-232/NCLT/MB/MAH/2017

CSA 463/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 27.7.2017.

sd/-

V. NALLASENAPATHY  
Member (Technical)

sd/-

B.S.V. PRAKASHKUMAR  
Member (Judicial)